## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA No. 234 of 2017 alongwith CP No. 276/Chd/Pb/2017

Under Section 241(1) & 242 of the Companies Act, 2013.

In the matter of:

Parshotam Dass Garg. ...Petitioner

Vs.

M/s. Aar Kay Chemicals Private Limited & Ors. ....Respondents

Present: Mr. Salman Khurshid, Sr. Advocate with Ms. Tushita Ghosh & Ms.

Shubhi Sharma, Advocates for petitioner.

Mr.Gurmandeep Singh Sullar, Advocate for respondent Nos. 7 to

14.

Mr. Prateek Gupta, Advocate for respondent Nos. 1 to 4.

CA No. 234/2017 stands disposed of in view of the order dated

21.12.2017 passed in CA No. 233/2017 in COCP No. 06/Chd/Pb/2017 in CP

No. 84/ND/2013 / RT No.28/Chd/Pb/2016. Copy of the order aforesaid be

placed on the record of this case.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 21, 2017